

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-2**  
IB-09(ND)/2021

**IN THE MATTER OF:**

Rama Krishna Industries

**Vs.**

Jay Ace Technologies Ltd

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

IBC under Sec 9

**Order delivered on 12.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant/OC :

For the Respondent/CD :

**ORDER**

Matter called. No representation on behalf of both the sides. Matter stands adjourned.

List the matter on 19<sup>th</sup> March, 2021.

  
(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)